

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV**

ITEM No. 101

IA No. 3825/ND/2020 in IB-1226/ND/2019

IN THE MATTER OF:

Ashish Bankar ... Applicant

Vs

M/s Nu Tek India Limited ... Respondent

Order under Section 7 of IBC.

Order delivered on 16.12.2020

Coram:

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**MS. SUMITA PURKAYASTHA,
HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Applicant :

For the Respondent :

ORDER

IA No. 3825/ND/2020:

Matter was passed over. On the second call, at the end of the Board, due to paucity of time, matter could not be heard.

Adjourned to 13.01.2021.

Sd/-

**SUMITA PURKAYASTHA
MEMBER (T)**

Sd/-

**DR. DEEPTI MUKESH
MEMBER (J)**

